

79

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR

Original Application No. 202/2001

Krishan Kumar s/o
Shri Shiv Narayan
r/o Village and post
office Untlodha Tehsil Jhaggar
Dist Thassan. (Haryana) : Applicant
presently working as
Senior Field Assistant
(Homes) C/o Commandant/
AO SSB, Sri Ganganagar

rep. by Mr. G.K. Vyas : Counsel for the applicant.

-versus -

1. Union of India through
Cabinet Secretary SSB
Directorate, East Block
No. 5 R.K. Puram, New Delhi.
2. The Director General of
Security, Office of the
Divisional Organizer,
Rajasthan Gujarat SSB
Division, Bhanwari House,
12th Residency Road,
Jodhpur.
3. The Commandant/AO
SSB, Ganganagar : Respondents

rep. by Mr. S.K. Vyas : Counsel for the respondents

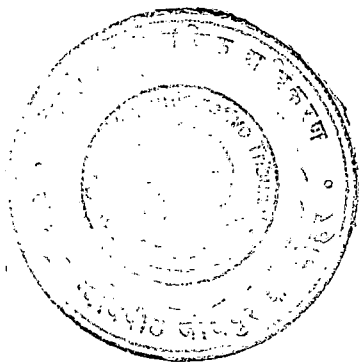
CORAM : The Hon'ble Mr. Justice G.L.Gupta, Vice Chairman
The Hon'ble Mr. A.P. Nagrath, Administrative Member.

Date of the order: 6.9.2002

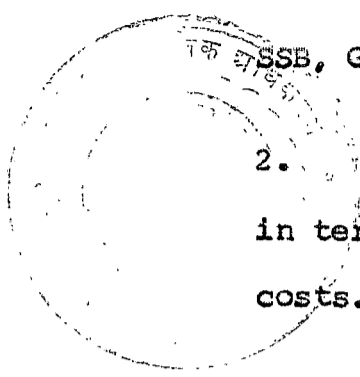
Per Mr. Justice G.L.Gupta

ORDER

It is brought to our notice by both the
learned counsel for the parties, that a Full Bench
vide its order dated 31.5.2002, has quashed the
order dated 25.7.2001, issued by the Commandant,



1/10



SSB, Ganganagar.

2. Consequently, this O.A stands disposed of in terms of the decision of the Full Bench. No order as to costs.

A handwritten signature in dark ink, appearing to be "A.P. Nagrath".

(A.P. Nagrath)
Administrative Member

A handwritten signature in dark ink, appearing to be "G.L. Gupta".

(G.L.Gupta)
Vice Chairman.

jsv.